

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 536/252/ND/2018

In the matter of:

ECAK Consultants Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 30.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Mr. C. L. Shah, CA
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Ajit Sharma, Adv.

ORDER

Various opportunities were given to the Income Tax Department and ROC to file reply. No reply has been filed till date. As a last chance to file reply within one week, with the copy in advance to the other side. For further consideration on 05.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**